

Telecom Disputes Settlement & Appellate Tribunal New Delhi  
(Government of India)

No.1/Judl./Misc./TDSAT/2012

Dated 12.05.2023

NOTICE

This is to inform the parties concerned that the AERA Appeal No.1 of 2021(Delhi International Airport Ltd.(Delhi) Vs. Airport Economic Regulatory Authority of India and Anr. (Delhi) and AERA Appeal No.1 of 2016 (Delhi)Delhi International Airport Ltd. (Delhi) Vs. Union of India and Anr.) shall now be listed and heard on 23.05.2023 on virtual mode instead of 24.05.2023 before the Hon'ble Court No.1.

Desk Officer

To

1. Telecom Lawyers Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PPS to Hon'ble Member-I, TDSAT
6. PS to Hon'ble Member-II, TDSAT
7. Director, TDSAT
8. Deputy Registrar, TDSAT
9. PPS(Court)
10. Notice Board
11. TDSAT, Website